

**Sugar Quota of States**

\*1216. **Shri P. C. Borooah:**  
**Shri R. Barua:**

Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) whether Government have agreed to increase the sugar quotas for different State/Union territories;

(b) if so, to what extent it has been increased in each case; and

(c) the minimum quantity of sugar intended to be made available per head in each State/Union Territory?

**The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shinde):** (a) Yes, Sir.

(b) A statement showing the quotas of sugar of individual States in December, 1965 and April, 1966, is laid on the Table of the House. [Placed in Library. See No. LT-6075/66].

(c) No such minimum quantity has been fixed.

**Increase in Agricultural Production**

3856. **Shri Karni Singhji:** Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state the details of measures which have been taken to impress upon the Panchayats with regard to increase in agricultural production in consonance with the programme initiated by the Executive Committee of the All-India Panchayat Parishad?

**The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shinde):** The All-India Panchayat Parishad's programme was suggested in the wake of the recent emergency. In that context, detailed measures had already been indicated to the States for being impressed upon the Panchayati Raj institutions for stepping up agricultural production. These have been followed up.

**Underground Water Resources**

3857. **Shri Kolla Venkalah:**  
**Shri M. N. Swamy:**  
**Shri Laxmi Dass:**  
**Shri Rameshwar Tantia:**  
**Shri Himatsingka:**  
**Shri Lahtan Chaudhry:**  
**Shri D. D. Puri:**

Will the Minister of Food, Agriculture, Community Development and Cooperation be pleased to state:

(a) whether any plan has been evolved for the tapping of underground water resources in the States like Punjab, U.P., Bihar, West Bengal which lie in the heart of richest underground water belt in the country;

(b) if so, the details of the plan; and

(c) if not, the reasons therefor?

**The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shyam Dhar Misra):** (a) and (b). The Government of India has sponsored a scheme for systematic ground-water surveys and investigations to be implemented by the State Governments on a phased basis with a view to delineating ground-water worthy areas which would offer scope for ground-water extraction through dug-wells, dug-cum-bore wells and shallow tube-wells. The programme would help in collecting sufficient technical data to:—

(a) provide technical guidance to the cultivators in such matters as:

(i) size, type, safe-spacing and density for dug-wells/tube-wells;

(ii) scope, type and manner of boring and deepening of dug-wells for augmenting their discharges; and

(iii) selection of suitable water-lifting appliances for installation on wells.